NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCA/176/CAA/2017

NAME OF THE TRANSFERRE

: IMPERIAL CONSULTANTS AND SECURITIES PVT LTD

UNDER SECTION

PETITION NUMBER

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MY PAWAN JHABAKHL

Coursel for the

Josep Burn

ABISHEL RAMAN

(9686603576)

Applicant

ORDER

Counsel for the applicant present and made submissions in relation to the consent affidavits of 13 unsecured creditors whose outstanding amount is 93% of the total value which is certified by a Chartered Accountant. At this juncture, this Tribunal directs the counsel for the applicant to send notice to the other unsecured creditors and file proof of notice by way of an affidavit. Put up on 29.11.2017 at 10.30 A.M.

-sel -

K Anantha Padmanabha Swamy Member (Judicial)

bc